IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,

JAIPUR BENCH, JAIPUR

OA No.138/97   Date of order: 11.2.1998

Miss Pamela Rao presently posted as Matron, Railway
Hospital, Western Railway, Jaipur

.. Applicant

Versus

1. Union of India through General Manager, Western
    Railway, Churchgate, Mumbai.

2. Divisional Railway Manager, Western Railway, Jaipur
    Division, Jaipur.

3. Kum. Sona Tribhuvane, Matron, Railway Hospital,
    Western Railway, Jaipur.

.. Respondents

Mr. R.M.S.Panwar, Briefholder for Mr. R.N.Mathur, counsel
for the applicant.

Mr. U.D.Sharma, counsel for the respondents.

CORAM:

Hon'ble Mr. O.P.Sharma, Administrative Member

Hon'ble Mr. Ratan Prakash, Judicial Member

O-R-D-E-R

Per-Hon'ble-Mr.-O.P.Sharma,-Administrative-Member

In this application under Section 19 of the
Administrative Tribunals Act, 1985 Miss Pamela Rao has
prayed that the order dated 13.3.1997 (Ann.A1) may be
quashed and the official respondents may be directed to
treat respondent No.3 as junior to the applicant on the
post of Matron and all other posts.

2. We have heard the learned counsel for the parties and
have perused the material on record.

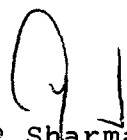3. By order dated 13.3.1997 the relative seniority of the

applicant vis-a-vis Kum. Sona Tribhuvane was determined with reference to the date of promotion to the post of Matron. The learned counsel for the respondents has produced before us a copy of an order dated 02.12.1997 which shows that the earlier direction contained in the order dated 13.3.1997 that the relative seniority of the applicant vis-a-vis Kum. Sona Tribhuvane may be determined with reference to the date of promotion, has been deleted. The applicant has no longer any grievance as aired in the present OA. The OA has, therefore, become infructuous. It is dismissed as having become infructuous. No order as to costs.

4.   A copy of the order dated 02.12.1997 passed by the official respondents has been taken on record.

(Ratan Prakash)   (O.P.Sharma)
Judicial Member   Administrative Member